

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 1<sup>st</sup> APRIL, 2024, 12:00 P.M.**

**IA(IBC)/64/GB/2022**

**In**

**CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Sudha Sarma, Liquidator Vs Ananta Charan Nayak, 2. Umesh Senapati. 3. Biswajit Nayak, 4. Renu Devi Nayak, 5. Suhasini Nayak & 6. Nayak Engineering Works.
Under Section	U/s 45, 48 & 49, r/w 60(5) of IBC, 2016

For Petitioner (s) : Mr. N. Goenka, Adv. for Liquidator

For Respondent (s) :

Liquidator : Ms. Sudha Sarma, CS

**ORDER**

Ld. Counsel Mr. N. Goenka appears on behalf of the Liquidator. Ld. Liquidator Ms. Sudha Sarma is also present in person. No appearance for Respondents.

List for arguments before the Regular Bench on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P Mohan Raj  
Member (Judicial)**